

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1861
ANSWERED ON:01.12.2009
NATIONAL HIGHWAYS IN TAMIL NADU
Kumar Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has reviewed the progress of utilisation of funds sanctioned under the Central Road Fund in Tamil Nadu;
- (b) if so, the details thereof during each of the last three years and the current year alongwith the targets likely to be achieved;
- (c) if not, the reasons therefor;
- (d) the details of the ongoing projects for widening, construction of bridges/ elevated highways/ repair in Tamil Nadu, project-wise and NH-wise including NH-226 alongwith their present status;
- (e) whether proposals with regard to inter-State roads in Tamil Nadu are pending with the Union Government; and
- (f) if so, the details thereof alongwith the steps taken/ proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

(a) and (b) Yes, Sir

Details of utilisation of CRF funds in Tamilnadu are given below.

Year	Value of works sanctioned	Allocation	Utilisation.
2006-07	142.80	132.57	18.09
2007-08	39.35	106.78	87.06
2008-09	374.09	110.92	108.95
2009-10	-	110.09	78.67

(c) Does not arise

(d) The details are given at Annexure

(e) and (f) The state Government has sent 8 proposals for an aggregate amount of Rs.68.00 Crores, under Inter State Connectivity scheme. These will be considered during the year 2009-10 depending upon the allocation for the state and amount of sanctions already accorded.